NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

	T.P No.	Purpose	Section	Name of the Parties	
CP 206/16	TP 190/17	Hear ing	391 / 394	L&T – Valdel Engineering Ltd.	
40 A.S.C.	ME (IN CAP & NE NUMBER		REPRESENTA	TION TO WHOM Respondent)	SIGNATURE
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Counsel for petitioner is present. Heard the counsel for petitioner Shri Rashid Boatwala. AOL is present. Heard him orally. He also requested time to file in writing the observations to be made in this case. He also requested the counsel appearing for the petitioner to file affidavit explaining the authorities to whom notices need not be sent as per Section 230(5) of Companies Act, 2013.

Counsel for petitioner pleaded urgency in this matter. Hence, AOL is directed to file observations in writing as counsel pleaded urgency.

Matter is adjourned to 14.03.2017 and for further hearing.

MEMBER (J)

MEMBER (T)